



2026:AHC:51006-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 4510 of 2026

Devendra Yadav And 2 Others

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rajeev Upadhyay
Counsel for Respondent(s)	:	Anil Kumar Bind, G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioners, Sri Anoop Trivedi, learned Additional Advocate General, assisted by Sri Nitesh Kumar Srivastava, learned AGA for the State, Sri Anil Kumar Bind, learned counsel for respondent no.3 and perused the record.
2. After some argument, learned counsel for the petitioners has made a statement at Bar that he does not want to press this writ petition and seeks to withdraw it.
3. Sri Anoop Trivedi, learned Additional Advocate General, assisted by Sri Nitesh Kumar Srivastava, learned AGA for the State and Sri Anil Kumar Bind, learned counsel for respondent no.3 have no objection to the aforesaid prayer.
4. In view of the above, this writ petition is dismissed as withdrawn.

March 12, 2026
VKG

(Achal Sachdev,J.) (Rajiv Gupta,J.)